

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 485 of 1996

New Delhi this the 7th day of March, 1996

**HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)**

Shri Sitab Singh  
S/o Late Shri Yogamber Singh  
R/o C-3/115 Andrews Ganj,  
New Delhi-110 049.

..Applicant

By Advocate Shri Anil Shrivastav

Versus

1. The Directorate of Estates,  
Nirman Bhavan,  
New Delhi.
2. The Estate Officer and  
Assistant Director of Estates (Litigation)  
Directorate of Estates,  
New Delhi. ..Respondents

**ORDER (ORAL)**

**Hon'ble Mr. K. Muthukumar**

The learned counsel for the applicant  
prays that he may be allowed to withdraw this  
application.

2. The application is, therefore, dismissed  
as withdrawn. No costs.

  
(K. MUTHUKUMAR)  
MEMBER (A)

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